MR. CHAIRMAN: Am I concerned with that? You have to follow the rules. The Minister - not present. Shri John Barla.

Report and Accounts (2022-23) of NMDFC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI JOHN BARLA): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:

- (a) Twenty-ninth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 11350/17/24]

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the hon. Minister of Parliamentary Affairs has proposed that the sittings of the current 263rd Session of Rajya Sabha may be extended for one day up to Saturday, the 10th February, 2024 in order to complete the essential Government Business. The matter was also discussed in the meeting of the Business Advisory Committee held yesterday, the 6th February, 2024 and the Members of the Committee and leaders of parties present had agreed to extend the sittings of this Session of Rajya Sabha up to Saturday, the 10th February, 2024. There will be no Zero Hour and Question Hour on that day.

विपक्ष के नेता (श्री मिल्लकार्जुन खरगे)ः सभापति महोदय, मेरा आपसे एक निवेदन है कि जिस दिन मैंने यहाँ पर भाषण दिया ...(व्यवधान)..

MR. CHAIRMAN: We will take it up. I have your letter with me. I thought you were speaking on this point. Your very detailed communication is with me.